S. No. 109 Suppl. Cause List

IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

CM(M) No. 76/2025 CM No. 709/2025

Feroz Ahmad Bhat

...Appellant/Petitioner(s)

Through: Mr. Ruaani Ahmad Baba, Advocate

Vs.

Shahnaza Ali

...Respondent(s)

Through:

CORAM:

HON'BLE MR JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER 19.02.2025

Learned counsel for the petitioner after arguing for a while submits that he has already availed the remedy of appeal, which is pending before the Appellate Court and prays for withdrawal of instant petition with a liberty to approach the Appellate Court.

In view of statement made by learned counsel for the petitioner, this petition is dismissed as withdrawn with liberty as prayed for.

(VINOD CHATTERJI KOUL) JUDGE

SRINAGAR

Manzoor